

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

Hearing by Video Conferencing

O.A. No.060/1221/2019

Chandigarh, this the 13th day of September, 2021

HON'BLE SH. SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SH. RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Anujit Kaur, aged 57 years, W/o Sh. Kanwar Iqbal Singh, presently working as District Education Officer, U.T. Chandigarh, R/o House No. 62, Sector-10A, Chandigarh-160011.

...Applicant

(BY ADVOCATE: Sh. R.K. Sharma)

VERSUS

- 1. Union Territory, Chandigarh through its Administrator, Sector 6, Chandigarh-160002.
- 2. Education Secretary, Union Territory, Chandigarh, Sector 9, Chandigarh-160009.
- 3. Director School Education, Union Territory, Sector 9, Chandigarh-9, Chandigarh-160009.

...Respondents

(BY ADVOCATE: Sh. Arvind Moudgil)



ORDER(Oral)

Per: SURESH KUMAR MONGA, MEMBER (J):

- 1. After arguing the matter for some time, learned counsel for the applicant has prayed for withdrawal of the Original Application with liberty to file a fresh one with better particulars.
- 2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

Member (A)

(RAKESH KUMAR GUPTA) (SURESH KUMAR MONGA) Member (J)

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